

## Mercy killing petition filed by Parents in AP Court: 9-year-old boy dies after that

2 June 2021 Punganur, Chittoor District

On Tuesday , Mother of a nine-year-old boy Kumari Arunamma went to the Civil Court Punganur to file the mercy killing petition for his 9-year-old boy named Harshvardhan who was suffering from a prolonged critical illness since the age of 5.



- Harshvardhan met with a near-fatal accident around 4 years ago since then he was bedridden. He was the only child in the family.
- Injuries that caused him bedridden after the accident were his brain and spine were most impacted areas and his nose were continued to bleed frequently. Due to it ,he was categorised under a critical prolonged disease.
- His parents approached many doctors and hospitals but they didn't get a positive sign on that Doctors claimed that his bleed disorder has no cure which caused after the accident.
- Their parents and family tried to give best possible treatment to his son despite of limited resources. They spent around 4 lakhs in his treatment despite of that there was no improvement was on Harsh Condition.
- With this day-to-day deteriorating of his health conditions , the mother with a heavy heart filled the mercy petition for his son so that he could not be suffered anymore with this.
- As they were returning back from the court after filling the petition the boy condition was gone critical and he takes his last breath in the auto.

